

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
EUROSTAR CLOTHING PRIVATE LIMITED

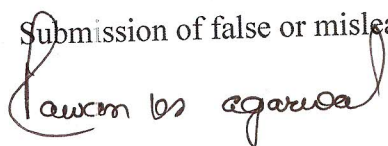
1.	NAME OF CORPORATE PERSON	Eurostar Clothing Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	01/08/1994
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies - Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U18101MH1994PTC199039
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	803/804, Raheja Chambers, Nariman Point Mumbai 400021
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	18th December, 2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	PAWAN KUMAR RAMDHAN AGARWAL Address: 42, Gopal Bhawan, 199 Princess Street, Mumbai – 400 002 E-mail: arbitratorpr@gmail.com Telephone No: 022 22093908 Registration No: IBBI/IPA-001/IP-P00414/2017-18/10737
8.	LAST DATE FOR SUBMISSION OF CLAIMS	16th January, 2020

Notice is hereby given that the **Eurostar Clothing Private Limited** has commenced voluntary liquidation on 18th December, 2019.

The stakeholders **Eurostar Clothing Private Limited** are hereby called upon to submit a proof of their claims, on or before 16th January, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Pawan Kr Agarwal
Liquidator
IBBI/IPA-001/IP – P00414/2017-18/10737



Date: 20th December, 2019
Place: Mumbai